

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 28.11.2019

NOTICE

Take notice that the following matters Adjourned on 22.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	22.11.2019	07.01.2020
2.	Competition App. (AT) No. 17 of 2018	Matrimony.com Ltd. Vs. CCI &Ors. With	22.11.2019	08.01.2020
3.	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI &Ors.	22.11.2019	08.01.2020

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By Order

-sd/-
Registrar